

National Green Tribunal - Baderwah case

Title: - News items appearing in Greater Kashmir dated 15-01-2024 entitled “Increasing pollution badly affecting water bodies in Baderwah”

Problem Description	Factual Details (Initially received)	Actions Taken	Action planned
<p>As quoted in Greater Kashmir newspaper;</p> <p>Pollution of water bodies particularly Neel Ganga (Neeru) river is getting polluted as human wastes from toilets along with bio-non-degradable wastes are being thrown into these water bodies further due to poor working of the authorities both these water bodies have become stinking drains.</p>	<p>Report in this regard was sought from the concerned authorities, perusal of which reveals that:</p> <p>a) That water bodies which falls within the limits of Municipality are cleaned by the Municipal Committee Baderwah on regular basis, but garbage is continuously flowing from rural areas as a result pollution level of these water bodies are increasing day by day.</p> <p>b) That streams including Puneja Nallah, Hallan Nallah, Hallon Nallah, Neeru Nallah comes from rural areas passing through the town where rural population and urban population thrown littering the garbage in these water bodies which is main concern for pollution of these water bodies.</p>	<p>a) Municipal Committee Baderwah has pressed their man and machinery for door to door collection of garbage from the residential and market areas and the same is transported to Solid Waste Management Plant at Village Dranga Tehsil Baderwah for scientific disposal for the same.</p> <p>b) Regular fines and penalties under SWM bye laws & Plastic Waste Management bye-laws are imposed on those violating rules i.e throwing litter garbage in water bodies or on the roads.</p> <p>c) Directions have already been issued to the local Municipality Baderwah</p>	<p>Issue is being considered at length and various corrective actions are being planned to deal with it. Few measures which have recently been included in District Environment plan are as under:</p> <p>a) MSW management plan of effective management of waste right from collection to scientific disposal for which hoppers / garbage vehicles / shredders / STP plants have been planned.</p> <p>b) Installation of three sewage treatment plants for all 03 ULB's.</p> <p>c) One faecal sludge septage treatment plant.</p> <p>d) Strengthening of ULB's by enhancing skill and providing the required manpower to these bodies.</p>

		<p>and Astd. Commissioner Panchayat and revenue field staff i.e Lamaberdars, Chowkidars to spread awareness amongst the Urban/rural population to stop throwing garbage in these Nallahs.</p> <p>Besides above coercive measures have also been taken like section 144 has been temporarily imposed thereby banning throwing of commercial / domestic waste into the water bodies.</p>	<p>e) Community mobilization of masses thorough students / anganwadi workers / help groups etc. in community places.</p> <p>f) Rejuvenating water bodies by reinforcing their embankments, desilting and garbage removal.</p> <p>g) Installation of iron grill / mesh and check dams/conduit for stopping garbage etc.</p> <p>h) Establishment of 05 water testing labs for checking quality of water at regular basis. (1 lab. Established)</p> <p>i) Creation of green corridors along with boundaries of water bodies.</p>
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